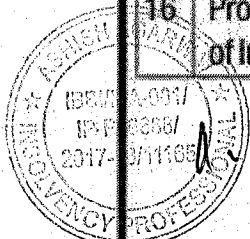


FORM G**INVITATION FOR EXPRESSION OF INTEREST (EOI) FOR
MUKESH UDYOG LIMITED**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/LLP No.	Mukesh Udyog Limited CIN NO: U65921PB1994PLC014976
2	Address of the registered office	VPO Buddhewal, Near Kohara, Tehsil and Distt. Ludhiana, Punjab, India
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	VPO Buddhewal, Near Kohara, Tehsil and Distt. Ludhiana, Punjab, India
5	Installed capacity of main products/ services	NIL. The Units are not operational for more than seven years (Spinning Unit and Steel Unit).
6	Quantity and value of main products/ services sold in last financial year	Not available. The latest audited financial statements are available for Financial Year 2020-21
7	Number of employees/ workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The required details can be sought by sending email to cirp.mukeshudyog@gmail.com .
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Detailed eligibility and undertakings may be obtained by sending an email to cirp.mukeshudyog@gmail.com
10	Last date for receipt of expression of interest	04/10/2024
11	Date of issue of provisional list of prospective resolution applicants	14/10/2024
12	Last date for submission of objections to provisional list	19/10/2024
13	Date of issue of final list of prospective resolution applicants	29/10/2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19/10/2024
15	Last date for submission of resolution plans	18/11/2024
16	Process email ID to submit Expression of Interest	cirp.mukeshudyog@gmail.com



CA. ASHISH AGARWAL
Interim Resolution Professional
Mukesh Udyog Limited

IBBI/PA-001/IP-P00688/2017-2018/11165

Date: 19th September, 2024 Address: 400/1, Rani Jhansi Road, Civil Lines, Ludhiana,
Place: Ludhiana Punjab-141001, E-mail: cirp.mukeshudyog@gmail.com

FORM G

INVITATION FOR EXPRESSION OF INTEREST (EOI) FOR MUKESH UDYOG LIMITED

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	Mukesh Udyog Limited CIN NO: U65921PB1994PLC014976
2	Address of the registered office	VPO Buddhewal, Near Kohara, Tehsil and Distt. Ludhiana, Punjab, India
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	VPO Buddhewal, Near Kohara, Tehsil and Distt. Ludhiana, Punjab, India
5	Installed capacity of main products/ services	NIL. The Units are not operational for more than seven years (Spinning Unit and Steel Unit).
6	Quantity and value of main products/ services sold in last financial year	Not available. The latest audited financial statements are available for Financial Year 2020-21
7	Number of employees/ workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The required details can be sought by sending email to cirp.mukeshudyog@gmail.com .
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Detailed eligibility and undertakings may be obtained by sending an email to cirp.mukeshudyog@gmail.com
10	Last date for receipt of expression of interest	04/10/2024
11	Date of issue of provisional list of prospective resolution applicants	14/10/2024
12	Last date for submission of objections to provisional list	19/10/2024
13	Date of issue of final list of prospective resolution applicants	29/10/2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19/10/2024
15	Last date for submission of resolution plans	18/11/2024
16	Process email ID to submit Expression of Interest	cirp.mukeshudyog@gmail.com

CA. ASHISH AGARWAL
Interim Resolution Professional
Mukesh Udyog Limited

IBBI/IPA-001/IP-P00688/2017-2018/11165

Date: 19th September, 2024 Address: 400/1, Rani Jhansi Road, Civil Lines, Ludhiana,
Place: Ludhiana Punjab-141001, E-mail: cirp.mukeshudyog@gmail.com

The Economic Times Sept 20, 2024

ਫਾਰਮ ਜੀ

ਮੁਕੇਸ਼ ਉਦਯੋਗ ਲਿਮਿਟਡ ਲਈ ਰੁਚੀ ਦੇ ਪ੍ਰਗਟਾਵੇ (ਈਓਆਈ) ਦਾ ਸੱਦਾ

(ਇਨਸਾਲਵੈਂਸੀ ਐਂਡ ਬੈਂਕਰੁਪਟਸੀ ਬੋਰਡ ਆਫ ਇੰਡੀਆ (ਇਨਸਾਲਵੈਂਸੀ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰਾਸੈਸ
ਫਾਰ ਕਾਰਪੋਰੇਟ ਪਰਸਨਜ਼) ਰੈਗੂਲੇਸ਼ਨਜ਼ 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ 36A (1) ਅਧੀਨ)

ਸਬੰਧਤ ਵੇਰਵਾ

1.	ਪੇਨ/ਸਿਨ/ਐਲਐਲਪੀ ਨੰਬਰ ਸਹਿਤ ਕਾਰਪੋਰੇਟ ਡਿਬਟਰ ਦਾ ਨਾਂ	ਮੁਕੇਸ਼ ਉਦਯੋਗ ਲਿਮਿਟਡ CIN No. U65921PB1994PLC014976
2.	ਰਜਿਸਟਰਡ ਦਫਤਰ ਦਾ ਪਤਾ	ਪਿੰਡ ਅਤੇ ਡਾਕਘਰ ਬੁੱਢੇਵਾਲ, ਨਜ਼ਦੀਕ ਕੋਹੜਾ, ਤਹਿਸੀਲ ਤੇ ਜ਼ਿਲ੍ਹਾ ਲੁਧਿਆਣਾ, ਪੰਜਾਬ, ਭਾਰਤ।
3.	ਯੂਆਰਐਲ ਆਫ ਵੈੱਬਸਾਈਟ	ਸੁਲੱਭ ਨਹੀਂ
4.	ਸਥਾਨ ਦਾ ਵੇਰਵਾ, ਜਿੱਥੇ ਬਹੁਤ ਸਾਰੇ ਫਿਕਸਡ ਅਸਾਸੀ ਸਥਿਤ ਹਨ	ਪਿੰਡ ਅਤੇ ਡਾਕਘਰ ਬੁੱਢੇਵਾਲ, ਨਜ਼ਦੀਕ ਕੋਹੜਾ, ਤਹਿਸੀਲ ਤੇ ਜ਼ਿਲ੍ਹਾ ਲੁਧਿਆਣਾ, ਪੰਜਾਬ, ਭਾਰਤ।
5.	ਮੋਨ ਪ੍ਰਾਡਕਟਾਂ/ਸੇਵਾਵਾਂ ਦੀ ਸਥਾਪਿਤ ਸਮਰੱਥਾ	ਨਿਲ, ਯੂਨਿਟਸ ਸੱਤ ਸਾਲਾਂ ਤੋਂ ਵੱਧ ਸਮੇਂ ਤੋਂ ਕੰਮ ਨਹੀਂ ਕਰ ਰਹੀਆਂ (ਸਪਿਨਿੰਗ ਯੂਨਿਟ ਅਤੇ ਸਟੀਲ ਯੂਨਿਟ)
6.	ਪਿਛਲੇ ਮਾਲੀ ਸਾਲ ਵਿਚ ਵੇਚੇ ਮੋਨ ਪ੍ਰਾਡਕਟਾਂ/ਸੇਵਾਵਾਂ ਦੀ ਮਾਤਰਾ ਅਤੇ ਕੀਮਤ	ਸੁਲੱਭ ਨਹੀਂ, ਅੰਤਿਮ ਆਡਿਟ ਕੀਤੀ ਮਾਲੀ ਸਟੇਟਮੈਂਟ ਮਾਲੀ ਸਾਲ 2020-21 ਲਈ ਸੁਲੱਭ ਹੈ।
7.	ਕਰਮਚਾਰੀਆਂ/ਵਰਕਮੈਨ ਦੀ ਸੰਖਿਆ	ਨਿੱਲ
8.	ਕ੍ਰੈਡਿਟਰਾਂ ਦੀ ਸੂਚੀ, ਦੋ ਸਾਲ ਦੀ ਅੰਤਿਮ ਸੁਲੱਭ ਮਾਲੀ ਸਟੇਟਮੈਂਟ (ਐਡਿਊਲ ਸਹਿਤ) ਹੋਰ ਵੇਰਵਾ ਇਥੇ ਸੁਲੱਭ ਹੈ	ਲੋੜੀਂਦਾ ਵੇਰਵਾ ਇਥੇ ਈ-ਮੇਲ ਭੇਜ ਕੇ ਪ੍ਰਾਪਤ ਕਰੋ। cirp.mukeshudyog@gmail.com,
9.	ਕੋਡ ਦੇ ਸੈਕਸ਼ਨ 25(2) (h) ਦੇ ਅਧੀਨ ਪ੍ਰਸਤਾਵਿਤ ਬਿਨੈਕਾਰਾਂ ਲਈ ਯੋਗਤਾ ਯੂਆਰਐਲ 'ਤੇ ਸੁਲੱਭ ਹੈ:	ਵਿਸਤ੍ਰਿਤ ਯੋਗਤਾ ਅਤੇ ਅੰਡਰਟੇਕਿੰਗ ਇਥੇ ਈ- ਮੇਲ ਭੇਜ ਕੇ ਪ੍ਰਾਪਤ ਕਰੋ: cirp.mukeshudyog@gmail.com
10.	ਰੁਚੀ ਦੀ ਅਭਿਵਿਅਕਤੀ ਪ੍ਰਾਪਤ ਕਰਨ ਲਈ ਅੰਤਿਮ ਮਿਤੀ	04.10.2024
11.	ਸੰਭਾਵਤ ਪ੍ਰਸਤਾਵਿਤ ਬਿਨੈਕਾਰਾਂ ਦੀ ਆਰਜ਼ੀ ਲਿਸਟ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	14.10.2024
12.	ਆਰਜ਼ੀ ਸੂਚੀ ਸਬੰਧੀ ਇਤਰਾਜ਼ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਦੀ ਅੰਤਿਮ ਮਿਤੀ	19.10.2024
13.	ਸੰਭਾਵਿਤ ਪ੍ਰਸਤਾਵ ਬਿਨੈਕਾਰਾਂ ਦੀ ਫਾਈਨਲ ਸੂਚੀ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	29.10.2024
14.	ਸੰਭਾਵਿਤ ਬਿਨੈਕਾਰਾਂ ਲਈ ਪ੍ਰਸਤਾਵ ਯੋਜਨਾ ਲਈ ਬੇਨਤੀ ਤੇ ਸੂਚਨਾ ਮੈਮੋਰੈਂਡਮ, ਮੁਲਾਂਕਣ ਮੈਟ੍ਰਿਕਸ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	19.10.2024
15.	ਪ੍ਰਸਤਾਵ ਯੋਜਨਾ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਦੀ ਅੰਤਿਮ ਮਿਤੀ	18.11.2024
16.	ਈਓਆਈ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਲਈ ਪ੍ਰਾਸੈਸ ਈਮੇਲ ਆਈਡੀ	cirp.mukeshudyog@gmail.com

ਸੀ.ਏ. ਆਬੀਸ਼ ਅਗਰਵਾਲ,
ਅੰਤਰਿਮ ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਫੈਸ਼ਨਲ,
ਮੁਕੇਸ਼ ਉਦਯੋਗ ਲਿਮਿਟਡ,

IBBI/IPA-001/IP-P00688/2017-2018/11165
ਪਤਾ: 400/1, ਰਾਣੀ ਝਾਂਸੀ ਰੋਡ, ਸਿਵਲ ਲਾਈਨਜ਼, ਲੁਧਿਆਣਾ,
ਪੰਜਾਬ-141001, E-mail: cirp.mukeshudyog@gmail.com

ਮਿਤੀ: 19 ਸਤੰਬਰ, 2024
ਥਾਂ: ਲੁਧਿਆਣਾ

Punjabi Tribune
20th Sept 2024